## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 231 OF 2017**

Dated: 30<sup>th</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Powerlinks Transmission Limited .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Anand

Mr. Akshat Jain

Mr. Ashutosh Srivastava

Counsel for the Respondent(s): -

## **ORDER**

Respondents have been served as far back as on 01.09.2017. However, nobody has entered appearance for the respondents. Sufficient time has already been given to the respondents. Hence, pleadings are to be treated as complete.

List the matter for hearing on <u>08.02.2018.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd